

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1048
ANSWERED ON:02.03.2015
INCIDENT AT UNMANNED RAILWAY CROSSINGS
Venugopal Dr. Ponnusamy

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the recent incident in which 12 persons were killed and three injured when their vehicle was hit by a passenger train at an unmanned railway crossing in Sarsod village of Hissar in the State of Haryana;
- (b) if so, the details thereof; and
- (c) whether the Railways have ordered a probe into this incident and if so, the outcome of the said probe?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) & (b): On 26.01.2015 at 09.15 hrs, while the Train No. 54632 Dn Dhuri-Sirsa Passenger was on run between Barwala and Dhansu railway stations on Jakhal-Hissar Section of Ambala Division of Northern Railway, one road vehicle (Tata Ace) trespassed and dashed against its train engine at Unmanned Level Crossing No. 43/C. In this unfortunate incident, 12 occupants of the road vehicle lost their lives, 02 occupants suffered grievous injury and 01 occupant suffered simple injury.

(c): Junior Administrative Grade (JAG) level departmental inquiry was conducted to inquiry into the above incident. As per the findings of the Inquiry Committee, the incident was caused due to failure of the road vehicle driver in observing the precautions laid down in Section 131 of the Motor Vehicles Act, 1988 and Section 161 of the Indian Railways Act, 1989 while negotiating the unmanned level crossing.